

(b) whether Government propose to relax the criteria for inclusion of cities under JNNURM and extend the financial assistance to more cities/towns in the country, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) No, Sir. The Mission has completed its normal tenure of 7 years on 31-3-2012. The Government has extended the period for two years i.e. upto 31-3-2014 for completion of ongoing projects and reforms only.

Drinking water and sanitation in Mumbai and other cities

2482. SHRI D.P. TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is not able to provide proper drinking water and sanitation in Mumbai and adjoining cities; if so, the details thereof;

(b) the total amount of funds allocated under various schemes for drinking water and sanitation in Maharashtra; and

(c) the steps Government is taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) Urban water supply and sanitation is a State subject and it is the responsibility of the State Governments/Urban Local Bodies to plan, design, execute and operate the water supply and sanitation schemes in the urban areas of the Country. The Ministry of Urban Development (MoUD) facilitates in framing broad policies, programmes and guidelines on urban water supply and sanitation. Government of India also supplements the efforts of State Governments through its various schemes for drinking water and sanitation. Details of funds allocated under various schemes by MoUD for drinking water and sanitation in Maharashtra is given in Statement (*See below*).

(c) The Ministry has formulated the "National Urban Sanitation Policy (NUSP)" in 2008 with a view to prioritizing the issue of sanitation. The vision of the policy is that 'All Indian cities and towns become totally sanitized, healthy and liveable and ensure and sustain good public health and environmental outcomes for all their citizens with a special focus on hygienic and affordable sanitation facilities for the urban poor and women'. The policy requires each State to formulate

its own 'State Sanitation Strategies (SSS)' and cities to make individual 'City Sanitation Plans (CSP)' and implement them to meet the objective of the goals set under NUSP.

Ministry has proposed to shift focus on infrastructure with respect to water supply and sanitation to improve the efficiency of service delivery. Ministry has formulated the set of Standardized Service Level Benchmarks (SLBs) for urban water supply and sanitation. The SLBs have been circulated to the States in September, 2008 for adoption in infrastructure development projects. Any projects seeking Central Assistance will be appraised with respect of these Benchmarks.

Statement

Details of funds allocated under various schemes for drinking water and sanitation schemes for Maharashtra

		(Rs. in lakh)
Sl. No.	Scheme	Funds /ACA released
1.	Jawaharlal Nehru National Urban Renewal Mission (JNNURM) - UIG (Urban Infrastructure and Governance)	3,13,227.77
2.	Jawaharlal Nehru National Urban Renewal Mission (JNNURM) - UIDSSMT (Urban Infrastructure Development Scheme for Small and Medium Towns)	2,02,039.89
3.	Urban Infrastructure Development Scheme in Satellite Towns (UIDSST)	2,593.58

Small towns under UIDSSMT

2483. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Urban Development Ministry proposes to provide grant towards cost over-run in respect of the projects being implemented by small towns under UIDSSMT; and

(b) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No, Sir.